

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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October 31, 2013

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Press Release: 2013-2014/900

Investment by FIIs under PIS: M/s Tata Motors Limited

The Reserve Bank of India today notified that M/s Tata Motors Limited has passed resolutions at their board of directors' level and a special resolution by the shareholders, to enhance the limit for purchase of its equity shares with Differential Voting Rights or 'A' Type Ordinary Shares by Foreign Institutional Investors (FIIs). Accordingly, FIIs may now purchase up to 75 per cent of the company's equity shares with Differential Voting Rights or `A' Type Ordinary Shares paid up capital through the primary market and stock exchanges under the Portfolio Investment Scheme.

Further, the FII holding ceiling limit for Ordinary Shares paid-up capital of the company will remain unchanged at 35 per cent.

Sabeeta Badkar Assistant Manager